

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1012 of 2019

IN THE MATTER OF:

Abhishek Agarwal & Ors.

...Appellants

Versus

Manasadevi Bakers Pvt. Ltd.

...Respondent

For Appellant: Mr. Anil Kumar, Advocate

For Respondent: Mr. Satendra K. Rai, Advocate

**Mr. Ajay Jain and Mr. Kishore Soni, Advocates for
Intervenor**

ORDER

12.03.2020 Heard Learned Counsel for both the sides.

Respondent may file brief Written Submissions by 19th March, 2020, not more than three pages.

Learned Counsel for the Appellant has already filed Written Submissions.

Reserved for Judgment

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)